

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**NOTIFICATION  
(ORDERS BY THE GOVERNOR)**

**Dated Shillong, the 12<sup>th</sup> July, 2022.**

**No. LJ (A) 86/2021/113** - The Governor of Meghalaya is pleased to change the headquarter of the following Public Prosecutor / Govt. Pleader, Addl. Public Prosecutor / Addl. Govt. Pleader, Asst. Public Prosecutor / Asst. Govt. Pleader, as indicated below:-

<u>Name &amp; designation</u>	<u>From</u>	<u>To</u>
1. Shri Lucky Star Ymbon Public Prosecutor / Govt. Pleader, Jowai.	Jowai	Shillong
2. Miss Melody War, Addl. Public Prosecutor / Addl. Govt. Pleader, Khliehriat	Khliehriat	Shillong
3. Shri Iahmioo Khyriem, Asst. Public Prosecutor / Asst. Govt. Pleader, Jowai.	Jowai	Shillong

Sd/-  
Secretary to the Govt. of Meghalaya,  
Law Department.

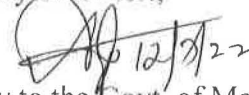
**Memo No. LJ (A) 86/2021/113-A,**

**Dated Shillong, the 12<sup>th</sup> July, 2022.**

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong.
3. The Deputy Commissioner, East Jaintia Hills, Khliehriat / West Jaintia Hills, Jowai.
4. The District & Session Judge, East Jaintia Hills, Khliehriat / West Jaintia Hills, Jowai.
5. The Superintendent of Police, East Jaintia Hills, Khliehriat / West Jaintia Hills, Jowai.
6. The Accountant General (A &E), Meghalaya, Shillong- 793001.
7. Persons concerned.
8. The Secretary, High Court Bar Association, Shillong.
9. The Secretary, Jaintia Hills District Bar Association, Jowai.
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. The Treasury Officer, East Jaintia Hills, Khliehriat / West Jaintia Hills, Jowai.
12. Law (B) Department.
13. DEO, Law Department.
14. Guard file.

By order etc.,



Addl. Secretary to the Govt. of Meghalaya,  
Law Department.